

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-100/2022/810/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Sangeeta Gogoi Bora,
Presiding officer, Industrial Tribunal,
Dibrugarh.

Dated Guwahati the 25th January, 2023

Sub: **Station leave permission.**

Ref:- ITD.01/2023/92 dated 21.01.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 21.01.2023 till the morning of 25.01.2023**. The District & Sessions Judge, Dibrugarh and in her absence the next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

s/t

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-100/2022/811-812/A, dated 25.01.23

Copy to:

1. The District & Sessions Judge, Dibrugarh.
2. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)